5-35 04-01-2022

अत्यंत महत्वपूर्ण/विधानसभा विशेष पत्र वाहक/ई—मेल द्वारा

शहरी विकास विभाग राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार 9वॉ तल, सी – विंग दिल्ली सचिवालय, आई. पी इस्टेट,नई दिल्ली–110002.

एफ.53(.3.5.)/अता./ ता प्र.सं. 35/द्वि.सत्र का चतुर्थ भाग–2022/दिविस/श.वि./1378 ~ दिनांकः 6/-6/-22 1380 सेवा में

उप सचिव (प्रश्न शाखा), दिल्ली विधानसभा सचिवालय, राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार, पुराना सचिवालय, दिल्ली –110054.

विषयः—दिल्ली सातवीं विधानसभा के द्वि.सत्र का चतुर्थ भाग तारांकित /अतारांकित प्र. स. 35......माननीय

सदन की बैठक के सन्दर्भ में ।

महोदया / महोदय,

आपको उपरोक्त विषय में उद्धत विधानसभा प्रश्न के उत्तर की 100 प्रतियॉ, मान्नीय मंत्री शहरी विकास विभाग, दिल्ली सरकार द्वारा अनुमोदित अग्रित कार्यवाही हेतु इस पत्र के साथ भेजी जा रही हैं।

संलग्नः - उपरोक्तानुसार



प्रतिलिपि सूचनार्थ प्रेषित :--

- 1. निजी सचिव, मान्नीय मंत्री शहरी विकास (दिल्ली सरकार) 7वां तल 'ए' विंग, दिल्ली सचिवालय नई दिल्ली ।
- 2. निदेशक, सूचना एवं प्रचार निदेशालय, पुराना सचिवालय, दिल्ली को प्रश्न के उत्तर की 100 प्रतियों सहित ।



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शहरी विकास विभाग राष्ट्रीय राजधानी क्षेत्रः दिल्ली सरकार 9वां तल, सी–विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ एस्टेट, नई दिल्ली

विधायक का नाम

ः श्री अभय वर्मा

दिनांक

: 04.01.2022

विधानसभा तारांकित प्रश्न संख्या : 35

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :—

क्र.	प्रश्न	उत्तर
सं.		
क	लक्ष्मीनगर विधानसभा क्षेत्र में	
	मुख्यमंत्री सड़क योजना के अंतर्गत	करोड़ के 20 आवेदन प्राप्त हुए हैं। जिसका विवरण अनुलग्नक
	सड़क निर्माण हेतु प्राप्त आवेदनों का	'क' संलग्न है ।
	विवरण दें;	
ख	इन आवेदनों पर की गई कार्रवाई	प्राप्त आवेदन लम्बित है।
	की वर्तमान स्थिति क्या है;	
ग	इन परियोजनाओं के संबंधित विभागों	प्राप्त आवेदन माननीय मंत्री जी की स्वीकृति के बाद स्वीकृति
	को धनराशि कब तक जारी कर दी	पत्र जारी कर दिया जाएगा।
	जाएगी;	
घ	अब तक यह धनराशि जारी न	उपरोक्तानुसार
	किए जाने के क्या कारण है;	
ड	मुख्यमंत्री सड़क योजना के लिए	बजट अनुमान 2021–22 के अनुसार रूपये 370 करोड़ का
	कुल कितना बजट आवंटित हुआ है;	प्रावधान रखा गया था। संशोधित बजट अनुमान अभी 2021-22
		वित्त विभाग द्वारा जारी नहीं किया गया है।
च	इस योजना के अंतर्गत खर्च की गई	परियोजनावार विवरण अनुलग्नक 'ख' संलग्न है
	राशि का परियोजनावार विवरण क्या	
77	है, और	
ন্থ	। इस याजना क अंतगत धनराशि निमिन किन करे की क	इस योजना के अंतर्गत धनराशि चिह्नित किए जाने की पूरी
	ांचाहत किए जान का पूरी प्रक्रिया क्या है?	प्रक्रिया की एस.ओ. पी अनुलग्नक 'ग' संलग्न है ।
	प्या हा ं	

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Dy. Sacretary (U.D./P.C.) Govt. of N.C.T. of Delhi Delhi Secretariat I.P. Estate, New Delhi-02

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Supplementary Summary in respect of Starred Question No. 35 of Hon'ble MLA Sh. Abhay Verma

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The Government of NCT of Delhi has introduced a scheme namely "Financial Assistance to Local Bodies" now known as Mukhyamantri Sadak PunarothanYojna in the year 2018-19 for improving dilapidated roads and lanes of Delhi as per the announcement made by Hon'ble Deputy Chief Minister in the Budget Speech 2018-19. The main aim/objective of the scheme is to improve the condition of roads and lanes of Delhi for better living conditions of citizen of Delhi.

Further, during the Current Financial Year 2021-22 Budget Provision of Rs. 370 Crores has been kept under MSPY Scheme.

Furthermore, during the CFY, 20 proposals amounting to Rs. 13.09 Crores in respect of Laxmi Nagar Assembly Constituency has been received in UD Department and the same will be sanctioned after approval of Hon'ble Minister (UD)

It is also added that the Revised Estimate 2021-22 is yet to be finalized.

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	List of Works in respect of Laxmi Nagar Assembly Consti Scheme during Current Financial Year	and the second second second	eived under	r MSPY
	l. Name of work	Executing Agency	Estimated Cost (In Lakh)	50% of estimate (In Lakh)
	Imp.dev of lanes in D-Block Laxmi Nagar by pdg. RM along H NoD1, D31,D51, D74, D85, D116, D138, D17 D235, D197, D207, D240, D290, D288, d329, D352, D37 D374, D385, D323, D255, D151, D132, D105, D68, D2 D5, D8, and links in W.No-13, AC-58 Sh.S.Zone.	4, DMC 3,	188.55	94.77
	Imp.Dev of Gali No-11,10,9,8,7,5,4,3,2,1 and links in Lali Park Ward No13 E / AC-58 Sh. S. Zone .	ta East DMC	181.39	91.19
	Vihar Ward Office and along Urja Vihar Flats by pdg. RM and drainage in W.No. 16/E/AC-58 SSZ in Pandav Nagar.	C East DMC	156.09	78.04
	Imp. Dev of lanes adjoining to H.No. S-94, S-78 & S-51 an side links by pdg. RMC & drainage in Ward No. 15/E/SS2 AC-58, Shakarpur.		28.09	14.04
	Imp. Dev of lanes of Pandav Nagar by pdg. RMC for lane from SP-12 to H.No. D-64 A, D-92, D-100 and lanes from H.No. D-8 to D-26, D-25 to D-21 and link near H.No. E-108 109 in W.No. 16/E/AC-58/SSZ in Pandav Nagar.	n DMC	36.1	18.05
	Imp. Dev. Of lands of Pandav Nagar by pdg. RMC and drai for lane from house no.C-193 to C-215 and from C-253 to C 268 in ward no.16E AC-58 Shadara South Zone		28.13	14.06
	Imp. Dev. Of land in U Block by pdg. RMC in drainage i lane from house no.U-100 to Vikas Marg and links nea house no.20, 15 and 14 ward no.15E Shadara South Zone		26.11	13.05
	Imp. Dev. Of lane by pdg. RMC and drainage in gali no.2 i house no.MB-32 to MB-8 and MB-122 to MB-190, side lin near Hanuman Mandir, kali Mandir in ward no. 15E/AC 58SSZ Shakarpur	k DMC	73.18	36.59
	Imp.dev and Strengthening with dense carpenting of Ban Enclave road from H.No-151 to MB road in AC-58 Laxn Nagar Sh.S.Zone.		89.86	44.93
1	HNo. 61, HNo.01 to HNo.20, HNo. 41 HNo.54, HNo. 67 th HNo. 14, HNo. 76 to HNo. 06, HNo. F-180 to HNo. F17 and HNo.171 to HNo.172/2 in Guru Angad Nagar Extern Laxmi Nagar in ward No14E/AC-58 in Shah South Zone.	o DMC 7 1,	154.71	77.35
1	Imp Dev of Paliwal Road in Laxmi Nagar in ward No 14E/AC-58 in Shah South Zone.	D. East DMC	81.06	40.53
1	Strengthening of Gurudrawa road by providing dens carpenrting and improvement of drainage system from Community centre Ramesh Park to H.No-145 J&K in Laxn Nagar AC-58 W.No-13 E Sh.S.Zone.	n DMC	91.59	45.79
1		1 DMC	11.99	5.99

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14	1	East	10.00	01.40	
	RMC and Drain in ward No. 15-E/AC-58, Shah (S) Zone in	DMC	42.80	21.40	
10	Shakarpur				
15	1 1	East			
	RMC and Drain in lanes adjoining to H.Nos. S-53 and S-63	DMC	24.85	12.42	
	and side links in ward No. 15-E/AC-58, Shah (S) Zone in			N	
16	Shakarpur				
16	Imp. Dev. Of lanes of Ganesh Nagar-II by Pdg. RMC and	East			
	Drain in lane from H.No. F-746 to F-1/751 and links near	DMC	13.82	6.91	
	H.No. F-742 and F-13/752 in ward No. 15-E/AC-58, Shah				
17	(S) Zone.		-		
17	Imp. Dev. Of Gali No. 2, H-Block, Shakarpur by Pdg. RMC	East			
	and Drain from H.No. H-19 to H-35 in ward No. 15-E/AC-	DMC	7.30	3.65	
	58, Shah (S) Zone.				
18	Imp. Dev. Of lanes by Pdg. RMC & Drainage in lane	East			
	adjoining to H.No. U-70 to U-60, U-57, U-53A, U-52, U-42,	DMC	26.48	13.24	
	U-47 & H.No. U-97 to U-87 in ward No. 15-E/SSZ/AC-58,	×	20.10	15.24	
- ²	Shakarpur.				
19	Imp. Dev. Of lanes of Sarpanch Wara, Mandawali from	East			
	H.No. 417 to 58A and 342/4 to 60A in ward No. 16-E/AC-	DMC	25.14	12.57	
	58, Shah (S) Zone.				
20	Imp. Dev. Of Lanes of Saket Block, Mandawali by Pdg.	East			
	RMC and Drain from H.No. 55 to 60 and links, H.No. 46 to	DMC	22.49	11.24	
	86, Gali no. 10, 14, 15, 16 and 17 in ward No. 16-E/AC-58,		22.77	11.27	
	Shah (S) Zone.	•			
		Total	1309.73	655.81	

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S.No.	Name of work	Executing agency	Estimate Cost (In	50% of the Estimate to be Released as 1st	Assembly Constituency
			Lakh)	Installment (In Lakh)	
1	Improvement of inner roads of Sunshine Appartment, Kewal krishna marg, Paschim Vihar, delhi under MSPY.	PWD	61.58	30.79	15
2	Construction/ Improvement of road and drains by providing RMC from Rajkiya badhir Vidyalaya to outer Ring road, Nehru vihar in C-15/N/ CLZ in Timarpur Constituency (AC-03)	North DMC	132.83	66.41	3
3	Imp.& Dev of lane and squares by pdg. RMC from A1 to 259 in new A Block Shahbad dairy in ward noi 32N narela Zone.	North DMC	89.78	44.89	7
4	Imp.& Dev of lane and squares by pdg. RMC from B-1 to B-8 in new B Block Shahbad dairy in ward no. 32N narela.	North DMC	99.6	49.8	7
5	Imp. Dev. of lane and squares by pdg. RMC from C-1 to C14 in new D Block Shahbad dairy in ward no. 32N narela	North DMC	99.94	49.97	7
6	Imp. Dev. of lane and squares by pdg RMC from D-1 to D-17 in new D Block Shahbad Dairy in ward no. 32N Narela	North DMC	99.62	49.81	7
7	Imp. Dev. of lane and squares by pdg RMC from E-1 to E-2, E-3, E-12 to E-18 in new E Block Shahbad dairy in ward no. 32N Narela	North DMC	99.05	49.52	7
8	Imp. Dev. of lane and squares by pdg. RMC from A-415 to 452, 260 to Temple in ward no. 32N Narela Zone.	North DMC	95.91	47.95	7
9	Imp. Dev. of lane and squares by pdg. RMC from B-9 to B-17 in new B block Shahbad Dairy in ward No. 32N narela zone	North DMC	98.38	49.19	7
10	Imp. Dev. of lane and squares by pdg. RMC from C-15 to C-29 un new C block Shahbad Dairy in ward No. 32N narela zone	North DMC	99.97	49.98	7

11	Imp. Dev of lane and squares by pdg. RMC from D-18 to D-30 in new D block Shahbad Dairy in ward No. 32N narela zone	North DMC	99.23	49.61	7	
12	Imp. Dev. of lane and squares by pdg. RMC from E-4 to E-11, E-19, E-20 in new E Block Shahbad Dairy in ward No. 32N narela zone	North DMC	100	50	7	
13	Imp. Dev. of lane and squares by pdg. RMC in New F block Shahbad Dairy in ward No. 32N Narela zone	North DMC	99.66	49.83	7	-
14	Imp. Dev. of lane and squares by pdg. RMC in Pkt. 1 and 2 in Sec-22 in ward no. 34N in Narela Zone	North DMC	78.82	39.41	7	
15 .	Imp. Dev. of lane and squares by pdg. RMC in pkt.3 and 11 in Sec-22 in ward no. 34N in Narela Zone.	North DMC	86.33	43.16	7	
16	Imp. Dev. of lane and squares by pdg. RMC in Pkt. 4 and 10 in Sec 22 in ward no. 34N narela Zone	North DMC	84.11	42.05	7	с. ч
17	Imp. Dev. of lane and squares by pdg. RMC in Pkt.5 in Sec -22 in ward no 32N in narela zone.	North DMC	79.53	39.76	7	
18	Imp. Dev. of lane and squares by pdg. RMC in Pkt.6 nad 7 in Sec-22 in Ward no 34N narela zone.	North DMC	87.6	43.8	7	
19	Imp. Dev. of lane and squares by pdg. RMC in Pkt. 8 and 9 in Sec-22 in ward no. 34N Narela Zone	North DMC	75.31	37.65	7	
20	Imp. of lane and drain by pdg. RMC from Delhi Police post (863 Bus Stop) to Anuj Tyagi House At JJ Colonry Shiv Vihar In Ward no. 21/ S Hastsal.	South DMC	47	23.5	31	
21	Imp. Dev of gaushami Marg by pdg. RMC from h No. 232 to Dhalo In Khichripur Village ward 11 E In AC-57 Sh. South Zone.	East DMC	43.9	21.95	57	
22	Imp. and development of passage and side berm in pocket B Near Flat No. 16,19,26,61,58,79 and 169 in mayur Vihar Phase-II ward no. 11/E AC-57 Shah. South Zone	East DMC	52.62	26.31	57	

	Imp & Strengthening of road by providing tack coat elumsion Bituminous macadam and bituminious concrete from sewa marg Dda maket to sanatna Dharam mandir at lajwanti Garden, WZ 312 to WZ 311 a, Wz 310 C to WZ- 238/4, qualty fast food corner to WZ- 899 at nagal Raya, Gate No. ! to F1- 20 A, F- 48A to F-45A, F1-15 A to f1-6A, F-16A to F-13A, F1-1A to F1-10 A, to gate No.2 Mother dairy Booth to F-61A at hari kunj Society Block F and F1, In Hari Nagar ward No. 10-S AC-28 in west Zone	South DMC	49.61	24.8	28
	Imp & Stg of road by providing tack coat emulsion. Bituminous macadam concrete from B-E359 to EXB-25 at Block BE, B-1 to B-361 at Nanakpura, MCD Park Block & Gol chakkar to BSES office at subhas nagar MCD School to A- 27, A 27 To Gogia Furnuture's Shaheed Bhagat Singh marg and VI store Shaheed Bhagat Singh Marg to A-98 at Fateh nagar in hari nagar ward No. 10S, AC-28 in West Zone.	South DMC	78.51	39.25	28
	Imp.Dev of kane and Drainage system from B-30 to B-38, B-94 to B-120 in Fateh nagar, 17/1 to 17/4 and chwk near 21a/1 in Prem nagar, WZ 313 to WZ 331 In G block hari nagar a-1 to A-8 back alne in Asha park and WZ-9 to WZ-7 in Partap nagar by pdg. RMC, B/agg, Np2 Pipes, Gt etc. in ward No. 011-S/WZ	South DMC	34.72	17.36	28
26	Partan nacar Imp. To lane from H. No. B 302to 307, b121 to B 126, B 350 To B 355, B73 To B 78, B 43 To B48, B85 To B 90 B 320 To B 325, B 175 To B180, B 199 To B 104, B 241 To B 246, B 217 To B 222, B 97 To B 308 To B 313, B 31 To B 36, B 337 To B 332 C 142 To CB 8 (in Front of Gurudwara) Axis bank to C 153, C127 To C 150, CB 11 To C 128, CB 12 To C 104, M 75 To M 108 in Hari nagar 10/S/WZ/SDMC.	South DMC	97.44	48.72	28
27	Imp to lane from H.no D61 to D72 BE 122 to Aggarwal sweets, A 72 to Gandhi market Road 10A to BSES office in D2A block janak Puri, A 206 to A 222, JB 5A to JD 33 in Hari Nagar 10S/WZ/SDMC.		95.68	47.84	28

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28	Imp. Dev of road by pdg.RMC in Sector- 23 Pkt-1,6 and 7 in ward no 34N, M II Narela Zone	North DMC	91.64	45.82	7
29	Imp. Dev of road by pdg.RMC in Sector- 23 Pkt-2 and 3 in ward no 34N, M II Narela Zone	North DMC	82.3	41.15	7
30	Imp. Dev of road by pdg.RMC in Pkt -11 B, sec-23 in ward no 34N, M II Narela Zone	North DMC	50.72	25.36	7
31	Imp. Dev of road by pdg.RMC in Pkt-14 Sector-22 in ward no 34N, M II Narela Zone	North DMC	63.8	31.9	7
32	Imp. Dev of road by pdg.RMC in Pkt-16 A Sector-22 in ward no 34N, M II Narela Zone.	North DMC	64.34	32.17	7
33	Imp. Dev of road by pdg.RMC in pkt-16 Sector-22 in ward no 34N, M II Narela Zone	North DMC	70.86	35.43	7
34	Imp.Dev of side berm by pdg. RMC from h. No. 136 Pkt-16A Sector-22 to DJB Pump House in ward no 34 N M-II narela Zone.	North DMC	66.29	33.13	7
35	Imp. Dev. of abck lane by pdg. RMC in Pkt-8, Pkt-2 and Pkt-3 sec-21 in ward no.34N, M-II, Narela Zone.	North DMC	78.86	39.43	7
36	Imp. Dev of back lane by pdg RMC in Pkt. RMC in Pkt-5 Pkt-6 and Pkt-10, Sec- 21 in ward no. 34n, M-II Narela Zone.	North DMC	70.27	35.13	7
37	Imp dev of lane from house No 94 tpo 99 (Valmiki Mohalla) and Papsi wali gali From House no 22 to 105 and linki near 105 to 103 and lane From ram krishna School ajay nagar House Khichripur village and road between Block-6 and 8 in Khichripur ward no. 11/E AC-57 Shah. South Zone	East DMC	43.99	21.99	57
38	Imp. Dev of gali from House No E- 127 to E-201 and link 127 to 124 and from 315 to 308 and gali no 11 from E 141 to 139 and Gali no 10 from house no e-219 to E 118 and link E-157 to 31A and link gali No 8 near E-407 and gali no 6 from E-195 to E-164 by Pdg. RMC in East Vinod nagar ward no. 11/ E/ Ac/57 Mayur Vihar Ph-11 Shah south Zone.	East DMC	42.05	21.02	57
39	Imp Dev of lane of west vinod nagar by pdg. RMC in gali no 8A and side links of main manglam road in west Vinod nagar ward no. 10/E/AC-57 shah South Zone.	East DMC	34.51	17.25	57

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URBAN DEVELOPMENT DEPARTMENT PLAMMING BRANCH Date: - 09/10/2018

F.18(524)/A/UD/Pla./2018-19/ 5589 - 5645

Sub:- SOP/Guidelines for implementation of scheme "Financial Assistance to Local Bodies" (Mukhyamantri Sadak Punamirman Yoina)

Utilization of above fund should be carried out through the scheme-Mukhyamantri Sadak Punamirman Yojna. This scheme will cover the following works for construction, repair and maintenance of:-

- Roads/Streets under any Urban Local Body i.
- Roads/Streets in Group Housing Societies ii.
- Roads/Streets of Housing Building Societies iii.
- Roads/Streets in unauthorized regularized colonies_ iv.

Proposal/estimate for the above works under the Scheme will be submitted to the //minister(UP). UD Department on recommendation of local ML-/ through respective Urban Local Body (ULB)/Executive Agency of Govt. of NCT of Delhi.

Proposal will be processed by UD Department as per Govt. rules (PWD/GFR etc.).

Scheme/proposal will be approved by the Minister of Urban Development.

Outline of Scheme is as under:

Introduction 1.

In the Budget Speech 2018-19, vide para 23, Hon'ble Dy. Chief Minister announced that "the Govt. has earmarked Rs. 1000.00 Crore for improving dilapidated roads and lanes, which is responsibility of Delhi Municipal Corporations. All such small lanes and roads of Delhi will be repaired by using this fund. It is expected that the Hon'ble Lt. Governor will arrange NOC from DMCs."

In this regard, it is submitted that the GNCTD has earmarked Rs. 1000 00 Crore under the scheme "Financial Assistance Local Bodies" for improving dilapidated roads and lanes for the year 2018-19. The main aim/objective of the scheme is to improve the condition of roads and lanes of Delhi for better living conditions of cilizen of Delhi.

Legal Position

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Wer Delhi

Diary/Desparch

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The Delhi Municipal Corporation Act. 1957 governs the functioning of all the 03 Municipal Corporations i.e. East Delhi Municipal Corporation, North Delhi Municipal Corporation and South Delhi Municipal Corporation. The New Delhi Municipal Council is governed by New Dethi Municipal Council Act 1994 and Delhi Cantonment Board is governed by the provisions of The Cantonments Act, 2006.



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In light of the above provaids and such specify the funds will be III <u>Permissible work</u> alinted/disbursed to the Union Local Parcake southre againcies fixe PMD at in reconstruction, report maintenance and for the ananourgade. The funds can be used for following works relating to improvement of description streats roods as the streats road

- may full as the letwaing sub-categories.). Roads/Struets under any Groat Lat it be set

 - at. Reads/Streets to Housing Suitang Somerres
 - iv Reads/Streets in unauthorized regularized colonies

IV Procedure for proposals and allotment frelease of funds

The work recommanded under 'Mukhyamonta Sadak Punamirinan Yojna' ischeme chould be conform to the general pattern of programmes being implemented by the Local -Bodres/executive agencies/Govt of NCT of Data These works will be sanctoned and implemented in the same manner, as the other works of these bodies are being conclusion

and implemented.

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Delhi Govt, has alreedy provided separate budget for the constructions of new roads/streets 3 drains in unauthorized colonies. Implanicating apaneles have stready been identified 3 funds shall be released for construction of road-dstracts in unauthorized colonies under the

3. Funds under the schemes/programmes will be released on recommendation of local MLA to the respective Local bodies/Govt, executive agenciate for taking up works/projects as per ine-

approval of Hon ble Minister, Urban Development Department, GNCT of Delhi. 4. The MLAs would submit written request to Pr. Sacy. Urban Development Department for release of the funds under this scheme/project and would also mention the name of the the ULB/executive agency from whom they pronose to have the work to be executed

All estimates should be prepared by concerned (201) mechanise agency, who is technically qualified and rasponsible for completion of all course completions in accordance with prescribed guidalines, norms, CPWD specifications 2009 12, 1-3 II, IRC specifications, CPWD work manual, GER and instructions issued from time to time for work and with the approval of the Competent Authority of the ULB/executive agency as the UD Department has no in-house expensie in terms of technical and intencial adjects to examine such proposals so as to ensure that they adhere to the laid yown guidelines of linance and technical aspects of avail works relating to construction, repair and manifecture of Poads streats. On the other hand," the Urban Local Booles/executive aquaglas have a submarial engineers/technical expans and

also qualified planning & financial/accounts functionaries who have the adequate experience of working of all such type of works/projects. They also have details of the previous records relating to repair, maintenance and construction of all such streets. Therefore, the concerned urban local bodies/executive agency shall submit their proposals to the Urban Development Department after proper examination with regard to adherence to all technical and financial guidelines applicable for the proposal/project with the approval of the Competent Authority. ULB/executive agency will ensure that proposal is in consonance with the extant guidelines relating to technical and financial aspects. The executing ageficy/ULB will be entirely responsible for adherence to all financial/technical guidelines.

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Executing agencies/ULBs shall submit their proposal of requirement of funds to Urban Development Department for carrying out the works and Urban Development Department will release the funds to the concerned executive agency after the approval of the Competent Authority. The proposal will be initiated by Accounts Branch of U.D. Department along with recommendation for release of funds and then examined by the Planning Branch as well as budgetary provision(except those relates to unauthorized colonies). Thereafter the proposal will be submitted to the Competent Authority for approval of the Hon'ble Minister (UD). It shall be responsibility of the executive agencies ULB to further monitor the Physical and Financial progress of the work till its completion.

The Urban Local Bodies/Executive agencies as mentioned above shall submit the proposal/estimate for the work to be executed with details of the work, its locations, detailed cost estimate and layout plan etc (for keeping in record). The estimate will be prepared as per the DSR-2016 as adopted by GNCTD vide Pr. Secretary (Finance) Order No. 8/2/2007-A/CD-01295543/JS (fin.)/1376-1499 dated I4th May, 2018 (Copy as Annexure-A). On the basis of aforesaid information, funds will be released and placed at the disposal of the ULB/executing agency. The Urban Local Bodies/Executive agencies shall utilize the funds in accordance with CPWD Manual, GFRs and instructions issued from time to time for the work. The Urban Local Bodies/Executive agencies shall be required to open separate bank accounts for the scheme/programme and the completion certificate (as per CPWD work manual) of the work along with the utilization certificates (as per GFR) shall also be required to be furnished after the execution of works or by the end of financial year whichever is earlier, to UD department, GNCTD.

The proposals/estimates for the above works under the Scheme will be submitted by urban local bodies/executive agencies viz. 03 DMCs, New Delhi Municipal Council, Delhi Cantonment Board, PWD, I&FC Department, DUSIB and DSIIDC of Govt. of NCT of Delhi to the UD Department on recommendation of the local MLA/and approval of Hon'ble Minister, UD. Either works could be carried out by the concerned ULB for other agencies/ departments as the case may be. NOC is required from concerned landowning agency as and where Page 3 of 5

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applicable. The ULB/executive agency will process the case as per extent law/Rule applicable.

- 9. The limit of this scheme for sanction of one work is only upto Rs.2.00 cr. (Rupees two crore only) for scheme/projects other than works as per financial powers delegated to Administrative Secretary vide OM dated 28-03-2017 (Copy as Annexure-B).
- 10. All statutory dues/payments will be made as per rules/norms issued by the Govt, from time to time. Contingent, third party quality control and labour CESS shall be discharged at prescribed rates as per norms. Departmental charges shall not be charged in the estimate.
- 11. The executive agencies shall ensure that the work is not repeated in any case in other scheme, it will also be ensured by them that no other fund is utilized or is being utilized or has been utilized for the said project/proposal so as to ensure that there is no overlapping or duplication.
- 12. Funds will be released in two installments. 1st installment of 50% of estimated cost will be released at the time of sanction of project/scheme. Balance amount will be released after the completion of work.
- 13. All payments to the Contractors by executive agencies/ULBs and other Institutions etc. above Rs. 5000/- may be made through electronic mode i.e. RTGS, NEFT, and ECS.
- 14. The unspent amount will be refunded to the UD Deptt. along with interest if any after completion of work. Separate cheque is required in respect of refund of unspent balance and interest thereon in the name of PAO-VI.
- 15. The warranty of maintenance period of roads/streets should be atleast 5 years from the date of completion of work, for which ULBs/executive agencies will be responsible.
- 16. The implementing agencies/departments will ensure that all prepara ory steps are taken as perthe established procedure and work order is issued within a period of maximum 60(sixty) days after the funds are released by Urban Development Departments to them.
- 17. In order to comply with the orders of Central Information Commission (CIC), to fulfill the obligations as required under Rule 4(1) of the Right to Information Act, 2005 and for the sake of transparency, ULBs/executive agencies will upload on their websites full details of sanctioned works, specifications, date of start and completion of the works, name of contractor and total amount of contract relating to the said scheme separately for Mandatory Funds released from time to time.
- 18. Wherever such constructions are taken up under the scheme, information boards displaying the name of scheme & other details of the work, shall be erected as specified by the UD

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Department. One board be erected for cost of Rs.20 lacs. For every additional cost of Rs.20 lacs one board be added, if the project cost is Rs.2 crore, then 10 boards be erected.

This issues with the approval of the Hon'ble Dy. Chief Minister, Govt. of NCT of Delhi.

(RD) XX ASHOK KUMAR) Joint Director (Plg.), UD X

Date: 09/10/2018

F.18(524)/A/UD/PIg./2018-19/5589-56/8

All Hon ble MLAs, NCT of Delhi Secretary to Hon'ble CM, Delhi

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Secretary to Hon'ble Speaker, Vidhan Sabha, Delhi with the request to inform all the Hon'ble Members of

Legislative Assembly

Legislative Assembly 5. Secretary to Hon'ble Minister (Development, Labour, GAD), Delhi 6. Secretary to Hon'ble Minister (Revenue, Transport, IT, AR & Law); Delhi 7. Secretary to Hon'ble Minister (Tourism, Education, Finance, Planning & others), Delhi 8. Secretary to Hon'ble Minister (Food & Supply, Environment & Forest), Delhi 9. Secretary to Hon'ble Minister (Social Welfare, SC & ST), Delhi 10. Secretary to Minister (UD), UD Department, GNCTD, Delhi Sectt., Delhi 11. OSD to Chief Secretary; GNCTD, Delhi Sectt., New Delhi 12. P(. Secretary (Finance), GNCTD, Delhi Sectt., New Delhi 13. Pr. Secretary (Planning), GNCTD, Delhi Sectt., New Delhi 14. Secretary. (I&FC).GNCTD, L.M Bund Office Complex, Shastri Nagar, Delhi

14. Secretary, (I&FC), GNCTD, L.M Bund Office Complex, Shastri Nagar, Delhi Secretary, (I&FC), GNCTD, L.M Bund Office Complex, Shastri Nagar, Delhi
Pr. Secretary, Public Works Department, 5th Level, B Wing, Delhi Secretariat, I.P. Estate, New Delhi-002
Secretary, New Delhi Municipal Council, Palika Kendra, Parliament Street, New Delhi-110001
Secretary, Power Department, GNCTD, 8th Level, B-Wing, Delhi Secretariat, New Delhi
Vice Chairman, DDA, Vikas Sadan, INA, New Delhi
Commissioner, Neth DMC, Dr. SPMA Ciris Commun.

19. Commissioner, North DMC, Dr. SPM Civic Centre, JLN Marg, New Delhi.

Commissioner, North DMC, Dr. SPM Civic Centre, JLN Marg, New Delhi.
Commissioner, South DMC, Dr. SPM Civic Centre, JLN Marg, New Delhi.
Commissioner, East DMC, Plot No.419, Udyog Sadan, Patparganj Industrial Area, Delhi-110092
Chief Executive Officer (Delhi Cantt. Board DCB), Office of Cantonment Board, Sadar Bazar, Delhi Cantt.,

23. Managing Director (DSIIDC), Delhi State Industrial And Infrastructure Development, Bombay Life Building,

24. Chief Executive Officer (DUSIB), GNCTD, PunarwasBhawan, I.P. Estate, New Delhi, Delhi-02 25. Chief Executive Officer, Delhi Jal Board, Jhandewalan, Karol Bagh, New Delhi-110005 26. Managing Director, ICSIL, Administrative Building, Above Post Office, Okhla Industrial Estate, Phase-3, New Delhi Delhi 140020

27. Managing Director (DTTDC), Delhi Tourism And Transport Development Corporation, 18-A, D.D.A. SCO

Complex, Defence Colony, New Delhi-110024 28. Special Director General (HQ) (CFWD), Central Public Works Department, A-Wing, NirmanBhawan, New

29. Assistant Programmer, Urban Development Department, GNCTD, 9th Level, Delhi Secretariat, New Delhi, with the request to upload on the departmental website.

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Copy for information to:

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1. PS to Pr Secretary (UD), GNCTD, UD Department, 9th Level, Delhi Secretariat, New Delhi-110002

Din (ASHOK KUMAR) Joint Director (Plg.), UD

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